

GOVERNMENT OF JAMMU AND KASHMIR
Housing & Urban Development Department
Civil Secretariat
Jammu/Srinagar

Notification

Jammu, the 21st June, 2021

S.O 264 -In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby notifies the name of Sh. Tarsem Lal S/o Lt. Sh. Prem Chand, Member Ward No. 09 of Municipal Committee, Bari-Brahmana for being declared as elected Vice President of the Municipal Committee, Bari-Brahmana for the remainder period.

By order of the Government of Jammu and Kashmir.

Sd/-

(Dheeraj Gupta)IAS

Principal Secretary to Government,

Housing & Urban Development Department

No:HUD-LSGOULBJ/65/2021/e-office/computer No. 14585

Dated:- 21-06- 2021

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India
2. Commissioner/Secretary to the Government, General Administration Department.
3. Chief Electoral Officer, J&K.
4. Divisional Commissioner, Jammu.
5. Secretary to the Government, Department of Law Justice and Parliamentary Affairs.
6. Deputy Commissioner, Samba.
7. Director, Urban Local Bodies, Jammu.
8. Additional Secretary to Chief Secretary.
9. General Manager, Ranbir Government Press, Jammu for publication in the Government Gazette.
10. Private Secretary to Principal Secretary to Government, Housing and Urban Development Department.
11. Sh. Tarsem Lal S/o Lt. Sh. Prem Chand.
12. Executive Officer, Municipal Committee, Bari-Brahmana.
13. Incharge Website, H&UDD.
14. Master file/stock file.

(Thannaji Bhat)

Under Secretary to Government
Housing & Urban Development Department

21/6 21/6